

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------|---------|---------------------------------------|
| CP No.197/BB/ 2017 | | Admission | 252(3) | Sri Unnathi Shelter Pvt. Ltd., Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1. Pr Oday Shankar
Associate
C D A Y SHANKAR


Petitioner



ORDER

Matter is listed today for admission. Counsel for petitioner is present. Registry called for additional information from the Company. For compliance list it on 30/11/2017.


Member (T)


Member (J)